NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA 363/2021 MA 07/2019 in C.P.(IB)/1352(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Anurag Kumar Sinha ...Applicant**
IN THE MATTER OF
BM Jain Metallik Pvt.Ltd.

APPEARANCE :

FOR THE APPLICANT **:** Adv. Manoj Kumar Mishra
FOR THE LIQUIDATOR **:** PCA, Ayush J Rajani
FOR THE RESPONDENT **:** Adv. Prachi Wazalwar

Section: 54(1) u/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT